

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

6. C.P. (IB)/167(MB)2023

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES:Shashikant Shravan Dhamne Liquidator For Corporate  
Person Solopgang Services India Pvt Ltd

SECTION: 59 of IBC 2016

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**ORDER**

Adv. Prachi Wazalwar appearing for the Petitioner is present through Virtual hearing. At the request of the Counsel for the Petitioner, the matter is adjourned to **21.04.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)

/z/